

DIVISION BENCH

P-107

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/117(KB)2023
IA(I.B.C)/300(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS MS ANJU MITRA
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For Financial Creditor

**Mr. Rishav Banerjee, Adv.
Mr. Amit Kumar Nag, Adv.
Ms. Ranjabati Roy, Adv.
Mr. Subhadeep Basak, Adv.**

For Personal Guarantor

**Ms. Tanvi Luhariwala, Adv.
Ms. Asmita Chatterjee, Adv.**

For RP

**Mr. Subodh Kr Agrawal RP
Ms. Pooja Agrawal , CS**

ORDER

1. Ld. Counsel for the parties present.
2. Reply affidavit is stated to have been filed in yesterday only. Copy of this be served upon Ld. Counsel appearing for the Financial Creditor during the course of the day.
3. Post this matter for arguments on **14.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**